

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the Third Phase of Induction Course for the newly appointed Civil Judges Class II from 2018 Batch (II Batch)
(08.01.2019 to 01.02.2019)

(First Week – 08.01.2019 to 12.01.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.45 am		SESSION – III 12.00 noon to 01.30 pm		SESSION – IV 2.00 pm to 3.00 pm		SESSION – V 3.15 pm to 4.15 pm		SESSION – VI 4.20 pm to 5.00 pm	SESSION – VII 5.00 pm to 5.30 pm
08.01.2019 (Tuesday)	Inauguration of the Course – By Officers of the Academy	Brief overview of the course & Sharing of views of the participants, feedback and expectations from the training (Contd.) – By Officers of the Academy	T E A B R E A K	Brief overview of the course & Sharing of views of the participants, feedback and expectations from the training – By Officers of the Academy	L U N C H B R E A K	Court Management, Board management & Building synergies with Seniors – Lessons for Judges (Contd.) – By Pradeep Kumar Vyas Director, MPSJA	T E A B R E A K	Court Management, Board management & Building synergies with Seniors – Lessons for Judges – By Pradeep Kumar Vyas Director, MPSJA	S H O R T B R E A K	Legal Search by the use of Software and Internet and Use of MPSJA Website – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Ku. Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
09.01.2019 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Issues relating to Arrest, remand and Bail (Contd.) – By Pradeep Kumar Vyas, Director, MPSJA		Issues relating to Arrest, remand and Bail – By Pradeep Kumar Vyas, Director, MPSJA		Use of discretion while taking cognizance in criminal matters – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		Presentation on – Nazarat Section – By Group I – Moderated by Ms Swati Bajaj O.S.D., MPSJA		Presentation on – Copying Section – By Group IV – Moderated by Shri Awdhesh Ku. Gupta, Faculty Member (Sr.), MPSJA	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Ku. Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj

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10.01.2019 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Framing of charge – By Pradeep Kumar Vyas, Director, MPSJA	Discussion on Joint, Constructive and vicarious liability – By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA with Smt. Sangeeta Yadav, Faculty member (Jr.), MPSJA	Presentation on – Record Room – By Group II – Moderated by Shri Yashpal Singh O.S.D., MPSJA	Presentation on – Malkhana – By Group III – Moderated by Smt. Sangeeta Yadav, Faculty Member(Jr.), MPSJA	Open interactive Session on interim custody of property under Section 451, 457 CrPC and under Special Acts – Moderated by Pradeep Kumar Vyas, Director, MPSJA with Smt. Sangeeta Yadav, Faculty member (Jr.), MPSJA (Distribution of exercise on bail and cancellation of bail – To be submitted on 11.01.2019 at 10.00 am)	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku.Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
11.01.2019 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Discussion on – (i) Warrant Trial (ii) Summons Trial (iii) Summary Trial (Contd.) – By Pradeep Kumar Vyas, Director, MPSJA	Discussion on – (i) Warrant Trial (ii) Summons Trial (iii) Summary Trial – By Pradeep Kumar Vyas, Director, MPSJA	Law relating to persons of unsound mind – By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA	Simulation Exercise on – Court and Board Management including co-ordination and behaviour with staff (Contd.) – By Participants and Officers of the Academy	Simulation Exercise on – Court and Board Management including co-ordination and behaviour with staff – By Participants and Officers of the Academy (Distribution of exercise on Framing of Charge – To be submitted on 12.01.2019 at 10.00 am)	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj
12.01.2019 (Saturday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Recording of evidence (Sections 135 to 154 Evidence Act, 1872) – By Group V – Moderated by Pradeep Kumar Vyas, Director, MPSJA	Presentation on – Recording of evidence (Sections 155 to 165 Evidence Act, 1872) – By Group VI – Moderated by Pradeep Kumar Vyas, Director, MPSJA	Working of Court from the eyes of an advocate – By Shri Sandeep Sharma, A.D.J., Bhopal	Simulation Exercise on Criminal Side– On cognizance in private complaint cases (Contd.) – By Participants and Officers of the Academy	Simulation Exercise on Criminal Side– On cognizance in private complaint cases – By Participants and Officers of the Academy (Distribution of exercise on Criminal Judgment I – To be submitted on 14.01.2019 at 10.00 am)	Guidance by the faculty to participants on next day's presentation/Mentoring with the Group members in case there is no presentation by Group on next day Group I. Shri Sudeep Ku. Shrivastava II. Shri Awdhesh Kumar Gupta III. Smt. Sangeeta Yadav IV. Shri Yashpal Singh V. Shri Vidhan Maheshwari VI. Ms. Swati Bajaj

- Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.
(4) The time of presentation shall be 15 minutes only followed by 10 minute Question Answer Session with the Group making the presentation.

DIRECTOR